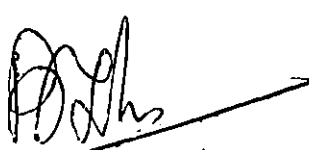
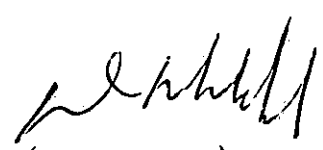



**C. A. T. Bench, JAIPUR**

Date of Order	Orders MP No. 403 /93
5.8.93	<p>Mr.S.K.Jain - counsel for petitioner/applicants Mr.B.C.Jain - counsel for respondents</p> <p>Heard the learned counsel for the parties.</p> <p>The counsel for the respondents submits that in all the 5 cases reply has been filed in O.A. No.935/92, D.P.Mathur Vs. UOI &amp; Ors and the same may be considered as reply in O.A. No. 937/92. Counsel for the respondents is directed to file 2 copies of the reply in each file. The M.P. stands disposed of.</p> <div data-bbox="462 946 862 1171"> (P.P. Selvastava) Member(A)</div> <div data-bbox="1078 946 1416 1171"> (D.L. Mehta) Vice Chairman.</div> <hr/> <p><i>Copy out in the app An on p. and in vide 5952 &amp; 5953</i></p> <p><i>Am</i> <u>25-8-93</u> </p>